

PROFORMA-IV

STATEMENT OF DEBTS AND OTHER LIABILITIES FOR THE YEAR ENDING ON 31st MARCH 2011

Name of the M.L.A . **VINLA PRADHAN**

Sl. No.	Amount	Name and Address of Creditor	Date of in during Details of Liability	Transaction	Remarks
1	2	3	4	5	6
	Rs 4,19,000/-	Tharukhand Legislative Assembly	in May, 2010. Rs 5,00,000/- taken as Cate Loan	Rs 9,000/- is deducted as EATZ	—
	—	—	—	—	—

Date :

Note :

Signature ... *Vinla Pradhan*
20.03.11
मंजी
राष्ट्रिय समाज कार्यवाग, महिला एवं बाल विकास विभाग, झारखण्ड सरकार।
competent authority may also be

1. In column- 6 , information regarding permission, if any, obtained from or report made to the competent authority may also be given.
2. The Statement should also include various loans and advances available to Public Servants, like advance for purchase for purchase of conveyance , house building advance, etc,(other than advances of pay and travelling allowances), and loans on life insurance Policies and fixed deposits, etc.